

Published on 18/3/2020 CS.P. Sriram
Business Standard Insolvency Professional

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BHARATH COAL CHEMICALS
LIMITED**

1	NAME OF CORPORATE DEBTOR	BHARATH COAL CHEMICALS LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	13/07/2009
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED	The Registrar of Companies, Tamilnadu, Chennai
4	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR	U24119TN2009PLC072263
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	4 th Floor, Sigappi Achi Building, No: 18/3 Rukmini Lakshmipathi Road Egmore, Chennai 600008
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	06.04.2020 (180 days from the date of insolvency commencement date)
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13.3.2020 (date of the order)
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	P.Sriram New No.10, (Old No. 17), South Canal Bank Road, Mandaveli, Chennai - 600 028. E.Mail address: srirampcs@gmail.com Mobile: +91 99403 36666 Landline: +91 44 42153510 IBBI/IPA-002/IP-N00292/2017-18/10895
9	LAST DATE FOR SUBMISSION OF CLAIMS	12.04.2020



Regn. No: IBBI/IPA-002/IP-N00292/2017-18/10895

10/17 Anandam Colony, South Canal Bank Road, Mandaveli, Chennai 600 028

Contact: 9940336666 srirampcs@gmail.com

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1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the BHARATH COAL CHEMICALS LIMITED on 13.03.2020
2. The stakeholders of BHARATH COAL CHEMICALS LIMITED are hereby called upon to submit a proof of their claims, on or before 12.04.2020 to the liquidator at the address mentioned against item 8.
3. The financial creditors shall submit their proof of claims by electronic means only.
4. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
5. Submission of false or misleading proofs of claim shall attract penalties.



P.SRIRAM

Liquidator:

BBI/IPA-002/IP-N00292/2017-18/10895

Date 18.04.2020

Place: Chennai.

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